

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4407

ANSWERED ON:21.12.2011

CORRUPTION IN MTNL AND BSNL

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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a number of cases of corruption have been reported in the Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL);
- (b) if so, the number and nature of cases reported during the last three years and the current year, separately in BSNL and MTNL; and
- (c) the action taken by the Government against the official responsible in both the companies and the corrective measures taken to wipe out corruption in future?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) Yes, Madam.

(b) Total number of cases reported in Bharat Sanchar Nigam Limited (BSNL) during last three years and current year is 36. The nature of these cases are bribery/illegal gratification/misappropriation etc. Total number of cases reported in Mahanagar Telephone Nigam Limited (MTNL) during last three years and current year is 22. The nature of these cases are demanding & accepting illegal gratification, disproportionate assets, misappropriation etc.

(c) Punitive action, as prescribed under the rules is taken against the officers/officials working in both companies who are found involved in such incidences. In addition to deterrent punitive action, preventive measures like inspection, training in vigilance matters etc are being adopted by both companies to wipe out such incidences.